

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3192
ANSWERED ON:23.03.2005
EMPANELMENT OF IPAS BATCH
Aaron Rashid Shri J.M.;Mishra Dr. Rajesh Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware that Prime Minister Office has issued instructions to DOPT for empanelment of 1982 batch of India Postal Accounts Service for the post of Joint Secretary under the Central Staffing Scheme;
- (b) if so, the reasons for not considering Indian Postal Services (IPS), Indian Forest Service and other Group A Services for empanelment alongwith the Indian Postal Accounts Service;
- (c) whether the IPS and other Group A Services have been empanelled only upto 1978;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to consider empanelment of IPS and other Group A Services alongwith the Indian Postal Accounts Service;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): No Sir.

(b): in view of (a) above, the question does not arise.

(c) to (g): The empanelment of officers of All India Services and other Group `A` Services for holding the posts of Joint Secretary/equivalent under the Central Staffing Scheme is done considering officers of the same year of allotment together as one group. No distinction is made between the services in the matters of empanelment. The proposals are processed as per the extant instructions as and when they are received from the cadre controlling authorities.